GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.3916

TO BE ANSWERED ON THE 9TH DECEMBER, 2016

CIVILIAN OPERATIONS AT SARSAWA AIR FORCE BASE

3916. SHRI RAGHAV LAKHANPAL:

be pleased to state:

- the details of airfields within the campuses of Indian Air Force which lack adequate infrastructure and Instrument Landing System (ILS), State / UT-wise;
- (b) whether there is any proposal to develop a civilian enclave with proper infrastructure for handling civilian operations at Sarsawa Air Force Base; and
- if so, the details thereof and if not, the reasons therefor? (c)

A N S W E R

MINISTER OF STATE

(DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

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(डा. सुभाष भामरे)

- Adequate infrastructure is available at all Indian Air Force (IAF) (a) airfields. State / UT-wise details of the airfields lacking Instrument Landing System (ILS) are given in the Annexure.
- Civil Enclaves for civil operations at IAF airfields are developed by Airports Authority of India. No proposal for development of Civil enclave at Air Force Station Sarsawa has been received by IAF.

ANNEXURE REFERRED IN THE REPLY GIVEN IN PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3916 FOR ANSWER ON 9.12.2016

Jammu and Kashmir	
1.	Awantipur
2.	Thoise
3.	Leh
4.	Udhampur
5.	Kargil
Punjab	
6.	Pathankot
Haryana	
7.	Ambala
8.	Sirsa
Rajasthan	
9.	Jaisalmer
10.	Phalodi
11.	Uttarlai
12.	Suratgarh
13.	Nal
Uttar Pradesh	
14.	Gorakhpur
15.	Allahabad
16.	Bakshi-ka-Talab
17.	Kanpur
18.	Sarsawa
Gujarat	
19	Bhuj
20.	Jamnagar
Karnataka	- Cumaga
21. Yelahanka	
Andhra Pradesh/Telangana	
22.	AFA
23.	Hakimpet
Tamil Nadu	
24.	Sulur
25	Thanjavur
26	Tambaram
A&N	
27.	Carnicobar
Bihar	
28.	Bihta
29.	Darbhanga
30.	Purnea
West Bengal	
31.	Barrackpore
32.	Bagdogra
33.	Panagarh
34	Hashimara
Assam	
35.	Kumbhigram
36.	Chabua
	THANGA